

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 6137  
TO BE ANSWERED ON 11.04.2017**

**ASHRAM SCHOOLS FOR SC STUDENTS**

**6137. ADV. CHINTAMAN NAVASHA WANAGA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has opened Ashram Schools for Scheduled Caste students in the country;
- (b) if so, the details thereof;
- (c) whether it is a fact that funds are not allotted to Ashram Schools in the year 2016; and
- (d) if so, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a) & (b): No, Sir. However, 88 Residential Schools aided by the Ministry are run by the Voluntary Organizations for Scheduled Caste students. An amount of Rs. 27.90 crore has been released to these organisations as grant-in-aid during the year 2016-17 under the Central Sector Scheme of “Grant-in-aid to Voluntary Organisations working for scheduled castes”.
- (c): No Sir.
- (d): Does not arise.

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